

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1782

TO BE ANSWERED ON FRIDAY, 11th FEBRUARY, 2022

SAFE POLLING IN ASSEMBLY ELECTIONS

1782. SHRIMATI SAJDA AHMED:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the measure taken by Election Commission of India (ECI) to ensure safe polling in ensuing assembly elections in view of the peaks of third wave of COVID-19 pandemic;
- (b) the details of the booster doses given to the polling officials till date; and
- (c) the details of the fine and penalties imposed for flouting the COVID protocol during election process?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (c): The Information is being collected and will be laid on the Table of the House.
